


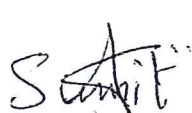
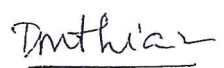
(5)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/84/2016
NAME OF THE PETITIONER(S) : K. B. Vijay
NAME OF THE RESPONDENT(S) : Exertion Technology Private Limited & 6 others
UNDER SECTION : 111, 397/398 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1)	M.K. PREETHA Lead by Senior Counsel R. Sankaranarayanan	for proposed party.	
2)	Sumit Agarwal For KSR & Co.	For Respondents 3, 4, 5	
3)	Dmthiaz Ahmed V.K For K. Gautham Kumar	For Petitioner	

ORDER

Counsel representing both the parties are present. Counsel for the proposed party present. Counsel for petitioner stated that his senior counsel could not attend before the Adjudicating Authority due to personal inconvenience and sought time for submitting arguments in CA-1/2017. Time extended at request of both the sides. Put up on 21.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)